GOVERNMENT OF NCT OF DELHI DELHI DISASTER MANAGEMENT AUTHORITY

No. F.2/08/2020/S.I/part file/233

Dated: 18 .06.2020

ORDER

Whereas, the Delhi Disaster Management Authority (DDMA) is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organization, and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi:

And whereas, Delhi Disaster Management Authority has issued various orders/instructions from time to time to all authorities concerned to take all required measures to appropriately deal with the situation:

And whereas, considering the rising number of COVID-19 cases in NCT of Delhi, it has been felt necessary to involve NGOs, CSOs, Individual Volunteers, NCC Cadets, NSS Cadets and Scouts etc. for survey of COVID suspect cases; and surveillance and management of isolation cases; and to establish a mechanism for Government – NGO coordination;

Now, therefore, in compliance of the decision taken in the meeting held in Ministry of Home Affairs, GOI on 14th June 2020, in exercise of powers conferred under section 22 of the Disaster Management Act, 2005, the undersigned, in his capacity as Chairperson, State Executive Committee, DDMA, GNCTD hereby directs that following scheme shall be implemented in NCT of Delhi in this regard:-

- 1. A Web based portal and a Dashboard shall be developed and maintained by NIC, Delhi, for registration of NGOs, CSOs & Individual Volunteers under the overall supervision of Deputy Commissioner (IT) of the office of Divisional Commissioner, GNCTD.
- 2. The willing NGOs / Civil Society Organisations (CSOs) and Individual volunteers can register on said portal, provided they meet the following eligibility criteria;
 - a) Age of Volunteer should be between 18 and 55 years.
 - b) Health status should be 'FIT' and 'ASYMPTOMATIC'.
- 3. The NGOs/volunteers shall be engaged in the following activities:
 - i) Survey of suspected cases.
 - ii) Surveillance and management of isolation cases.
 - iii) Helpline Assistance.
 - iv) Assistance to Senior Citizens.
 - v) Any assistance for Government Hospitals / Temporary Hospitals.
 - vi) Training and capacity building of officials and volunteers on COVID response.
 - vii) Any other services (to be specified).
- 4. The persons who have recovered from COVID-19 and are willing to work for COVID-19 related activities may also register themselves on the abovesaid web based portal. The District Administration may utilise the services of these persons in Confidence Building Measures in the district, besides above measures.
- 5. The District Administration shall obtain the names and other details of NCC Cadets, NSS Cadets & Scouts residing in their district from the headquarters of these organisations in Delhi.
- 6. The NGO / CSO shall be assigned to the respective District Administration based upon the District selected by the NGO / CSO. The Individual Volunteers shall be assigned to the

respective District Administration based on their place of residence. The district administration may further assign individual volunteers to partner NGOs / CSOs.

- The District Administration shall contact NGOs / CSOs / individual volunteers / NCC Cadets/ 7. NSS Cadets and Scouts etc. and shall engage them for any one or more of the purposes outlined in para 3 above.
- A certificate of participation and appreciation shall be issued by respective District Magistrate 8. to the NGOs/CSOs/Individual Volunteers/ NCC Cadets/ NSS Cadets and Scouts etc. in recognition of their services in fight against COVID.
- The District Administration shall obtain daily/periodical reports from NGOs /CSOs/ Individual Volunteers/ NCC Cadets/NSS Cadets & Scouts etc. in the manner & format already being used by the districts for the work of survey of suspect cases, surveillance and management of isolation cases etc as per the protocol prescribed by GNCTD & Govt. of India in this regard.
- All the NGOs /CSOs/ Individual Volunteers/ Cadets/Scouts etc. shall function under the 10. overall supervision & directions of District Surveillance Officer (DSO) of the district or any such officer identified by the District Magistrate.
- The District Administration shall conduct requisite orientation / training of NGOs /CSOs/ Individual Volunteers / Cadets/ Scouts etc. involved in the process.
- Pr. Secretary (I&P) shall ensure wide publicity of the aforesaid scheme through various means so that maximum registration can be achieved.

All District Magistrates and other authorities concerned shall ensure strict compliance of this order, in letter and spirit.

> (Vijay Dev) Chief Secretary, Delhi

Copy for compliance to:

1. All District Magistrate of Delhi.

2. Pr. Secretary (Health & Family Welfare), GNCT of Delhi.

3. Pr. Secretary (I&P) GNCT of Delhi.

4. Director General Health Services, Delhi.

5. SIO, NIC, Delhi

- 6. District Surveillance Officers (through respective District Magistrates).
- 7. National Cadet Corps, B-4 Badli Road, Pocket 8, Block B, Sector-19, Rohini, New Delhi-89

8. Regional Director (NSS), 15/11 Jamnagar House, New Delhi -11

9. Delhi State Bharat Scouts & Guides 113-A Dr. Subhas Bhargava Marg, Daryaganj, New Delhi-06

Copy for kind information to:-

- 1. Pr. Secretary to Hon'ble Lt. Governor, Delhi.
- 2. Addl. Secretary to Hon'ble Chief Minister, GNCT of Delhi.
- 3. Pr. Secretary (Revenue) / Divisional Commissioner, GNCT of Delhi
- 4. Secretary to Hon'ble Dy. Chief Minister, GNCT of Delhi.
- 5. Secretary to Hon'ble Minister of Health, GNCT of Delhi.
- 6. Secretary to Hon'ble Minister of Revenue, GNCT of Delhi.
- 7. Secretary to Hon'ble Minister of Labour, GNCT of Delhi.
- 8. Secretary to Hon'ble Minister of Social Welfare, GNCT of Delhi.
- 9. Secretary to Hon'ble Minister of Food & Supply, GNCT of Delhi.
- 10. Addl. Chief Secretary (Home), Delhi.
- 11. All members of State Executive Committee, DDMA, GNCT of Delhi.
- 12. System Analyst, O/o Divisional Commissioner, Delhi for uploading of the order on website.
- 13. Guard file.